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**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :  
PETITION NUMBER : TCP/80/2016  
NAME OF THE PETITIONER(S) : S. N. Santosh Kumar  
NAME OF THE RESPONDENT(S) : Akshya Textiles Limited & 9 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. R. VIDHYASHANKAR } Counsel for R1 to 5  
R. ASHOK KUMAR }

2. Anirudhkishan } Counsel for Petitioner  
Aashish Jain Luria }

3. R. SURENDRAN

Counsel for Petitioner  
6 Geo

**ORDER**

Counsel representing both the parties are present. Counsel for respondents raised an issue pertaining to the maintainability of the petitioner relating to the order passed in another case, i.e. TCP/215/2016. Both the parties are directed to submit their contentions with regard to the issue raised on the next date of hearing. Put up on 31.05.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy  
Member (Judicial))